Annexure-2

Name of the corporate debtor: Quality Rice Exports Private Limited; Date of commencement of CIRP: 28.02.2018; List of creditors as on: 08.12.2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in □)

| | | Identification No. | Details of cl | aim received | Details of claim admitted | | | | | Amount of | Amount of any mutual | | Amount of claim | |
|----|----|-----------------------|-----------------|-------------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|---------------------|-------------------------------|-----------------|-----------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | dues, that may be set- off | Amount of claim | | Remarks, if any |
| NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |